

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

CONTEMPT PETITION NO.170/00067/2018

IN

ORIGINAL APPLICATION NOs.170/00098/2018

DATED THIS THE 31ST DAY OF JANUARY 2019

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI CV. SANKAR, MEMBER (A)

Mrs.Lincy Mathew, 40 years,
W/o Mr.Joy Mathew,
Working as Staff Nurse,
Jawahar Navodaya Vidyalaya (JNV),
Hothpet, Shahapur,
Yadgiri District: 585287
Residing at JNV Campus,
Yadgiri: 585287.

...Petitioner

(By Shri PA.Kulkarni..... Advocate)

Vs.

1.Sri.Biswajit Kumar Singh, IFS,
Commissioner
Navodaya Vidyalaya Samiti,
B 15, Institutional Area, Sector 62,
NOIDA: 201307
District Gautam Budh Nagar, (U.P.)

2.Sri.AY.Reddy,
Deputy Commissioner
Navodaya Vidyalaya Samiti,
Hyderabad Region,
N.L.I Buildings, Nalagandla Road,
Post & Village:Gopanpally,
Rangareddy District,
Hyderabad: 500 107,
Telangana State.Respondents.

(By Shri M.Rajakumar.. Counsel)

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Apparently the respondents herein had filed an WP.No.5391/2019 before the Hon'ble High Court of Karnataka against our order. Therefore, Contempt Petition is dismissed. Notices are discharged. No order as to costs.

(CV. SANKAR)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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